

**Monitoring agency for small scale industry**

1014. SHRI V. SREENIVANSA PRASAD:  
SHRI M.V. CHANDRASHEKARA MURTHY:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union government have decided to set up a monitoring agency to ensure adequate credit facilities to small and rural industrial sectors;

(b) if so, the composition of the members of the monitoring agency;

(c) on what lines the monitoring agency will function;

(d) how the monitoring agency will help small scale and rural industrial; sector in providing financial facilities; and

(e) the details thereof on this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J.KURIEN): (a) A social monitoring agency as envisaged in para 3.1 of the policy measures for promoting and strengthening small, tiny and village enterprises laid in Parliament on 6.8.91 has not yet been set up.

(b) to (e). Do not arise.

**Implementation of National Capital Region Plan**

1015. SHRISHRAVAN KUMAR PATEL:  
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether at a meeting regarding the National Capital Region Plan, concerned was expressed at the delay in NCR development plan implementation due to lack of financial resources;

(b) if so, whether the schemes under the plan have suffered delay due to lack of financial resources; and

(c) the extent of shortage of financial resources to which the delay was attributable?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) In the 13th Meeting of the National Capital Region Planning Board held on 30.9.91 members had generally expressed concern at the delay in the implementation of the NCR plan due to lack of financial resources and other reasons.

(b) Schemes for land acquisition and development in the Priority towns and schemes for development of regional and local infrastructure have suffered due to lack of financial resources.

(c) During the 7th Five Year Plan, a total investment of Rs. 867 Crores (Rs. 400 crores under State Sector and Rs 467 crores in the Central Sector through Central Ministries) was required for the implementation of the plan programmes. The figures of actual expenditure in the State Sector and Central Sector through the centre Ministries are being collected and will be laid on the table of the Sabha.

**New Housing Policy**

1016. SHRI SHRAVAN KUMAR PATEL:  
SHRI PANKAJ CHODHARY:  
SHRI MUKAL BALKRISHNAWASNIK:

Will the Minister of URBAN DEVELOPMENT be pleased to state: